

**HIGH COURT LEGAL SERVICES COMMITTEE
FOR THE STATE OF TELANGANA**

LIST OF SELECTED LEGAL PRACTITIONERS AS PANEL LAWYERS W.E.F. 01.02.2026

Sl. No	Name of Advocate	Experience	Types of cases dealt with	Enrolment No. & Date	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1	K.Kalyan Kumar	36y7m12d	Criminal & Labour Laws	TS/1901/1989 Dt.02-03-1989	
2	Narayan Laxmanrao	36y3m1d	Civil, Criminal, Writs, Matrimonial, Revenue, Property Laws & Arbitration.	TS/1123/1989 Dt.13-07-1989	
3	Gandi Ambareesh	36y1m27d	Civil, Criminal, Constitutional, Labour Management & Service Matters independently Legal opinion for banks regarding granting loans etc.,	TS/1369/1989 Dt.17-08-1989	
4	M.Ganga Kumari	33y2m10d	All Types of cases	TS/1966/1992 Dt.04-08-1992	
5	G.N.S. Chandra Bose	32y11m29d	Civil, Criminal, Writ, DRT	TS/1417/1992 Dt.15-10-1992	
6	V.Atchuta Ram	31y6m14d	Civil, Writ	TS/937/1994 Dt.30-03-1994	
7	Kallepalli Rajeswara Rao	31y0m9d	Civil Laws, Corporate Laws, Commercial Laws, Service Laws, Arbitration, Constitutional Law (Writs)	AP/2023/1994 Dt.05-10-1994	
8	G.Ashok Reddy	30y9m23d	Criminal	TS/2951/1994 Dt.21-12-1994	
9	G.Narayana	27y6m18d	Criminal, Writs, Service law,	TS/1534/1999 Dt.26-03-1998	
10	Mohd.Yousuf	27y6m5d	Civil, Criminal, Service, Matrimonial etc.,	TS/2695/1999 Dt.09-04-1998	

11	S.Manminder Kaur	27y6m5d	Civil, Criminal, Corporate, IPR, Arbitration, Matrimonial or any other branch	TS/845/1999 Dt.09-04-1998	
12	K.Sunil Goud	27y6m5d	Civil, Criminal and Writs	TS/710/1998 Dt.09-04-1998	
13	CH.Israel Raju	27y5m14d	Criminal	TS/867-A/1998 Dt.30-04-1998	
14	N.Ramesh	26y6m7d	Labour Laws, Service Laws	TS/2434/1999 Dt.07-04-1999	
15	P.Satish Kumar	26y5m29d	Civil, Criminal, Constitutional Law (Writs), Matrimonial	TS/3062/1999 Dt.15-04-1999	
16	K.Srilatha	26y4m4d	Civil, Criminal(NIAAct) Writs, NLLT, DRT, Company Law Board, Consumer Cases, Matrimonial, etc.,	TS/4302/1999 Dt.10-06-1999	
17	Satish Kumar	26y1m5d	Civil, Criminal, Constitutional Law (Writs)	TS/5740/1999 Dt.09-09-1999	
18	Mallareddypet Srinivas	26y0m7d	Criminal	TS/5992/1999 Dt.17-10-1999	
19	Nallapati Sumalatha	25y8m17d	Criminal, Matrimonial, Service Law	TS/93/2000 Dt.27-01-2000	
20	M.S.Anwar Siddiqui	25y8m4d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial etc.,	AP/287/2000 Dt.10-02-2000	
21	P.Satya Manjula Kumar	25y8m4d	Civil, Criminal, Constitutional Law (Writs), Matrimonial, MACT Cases	TS/254/2000 Dt.10-02-2000	
22	K.Ajay Kumar	25y8m4d	Civil, Service, Writs	TS/424/2000 Dt.10-02-2000	
23	Raissa Begum	25y7m5d	Civil, Criminal, Constitutional, Matrimonial	TS/739/2000 Dt.09-03-2000	

24	Gudipati Hanumantha Rao	25y3m9d	Civil & Constitutional Law	TS/1500/2000 Dt.05-07-2000	
25	G. Sailaja	25y0m2d	Writs, Civil, Labour laws, Service Law, Matrimonial, Cheque bounce cases	TS/2236/2000 Dt.12-10-2000	
26	Syed Obaid Quadri	25y0m16d	Civil, Matrimonial, Criminal	TS/2129/2000 Dt.28-09-2000	
27	Karangula Rajesh Reddy	24y9m6d	Civil, Criminal, Banking	TS/457/2001 Dt.08-01-2001	
28	P.Chakravarthy	24y8m7d	Civil, Criminal, Constitutional Law (Writs)	TS/186/2001 Dt.07-02-2001	
29	Vladimeer Khatoon	23y11m0d	All cases		
30	G.Suresh Goud	23y9m26d	Civil, Criminal, Writs, Matrimonial	AP/2945/2003 18-12-2003	
31	Domakonda Karuna Kumari	23y0m28d	Civil, Criminal, Labour Laws, Family Cases	TS/1429/2022 Dt.16-09-2022	
32	N.Narasimha Murthy	22y11m0d	Civil, Criminal, Constitutional (Writs) Labour Laws, Service Laws, Matrimonial Diputes & Arbitration, Mediation & Conciliation cases	TS/2335/2002 Dt.14-11-2002	
33	Chilla Shalem Babu	22y9m25d	Civil, Criminal, Family	TS/2913/2002 Dt.19-12-2002	
34	Ram Mohan Komuravelly	22y5m27d	Civil, Criminal, Constitutional Law, Labour Laws, Service Law, Matrimonial Cases	TS/634/2003 Dt.17-04-2003	
35	Arun Kumar Satyavolu	21y10m17d	Writs, Civil, Criminal, Drt & Drat, Direct & Indirect Tax Matters, Company Petitions & Matrimonial	AP/2688/2003 Dt.27-11-2003	
36	B.Yuvraj	21y10m17d	All cases	TS/2677/2003 Dt.27-11-2003	

37	E.Satish	21y3m20d	Matrimonial, Criminal, Labour Cases, Services Matters,	TS/745/2004 Dt.24-06-2004	
38	M.Maheshwari Reddy	20y8m4d	Civil, Criminal, MVOP, Matrimonial, Service Law	TS/95/2005 Dt.10-02-2005	
39	Dr.D.Kaval Kumar	19y11m17d	Civil	TS/1873/2005 Dt.27-10-2005	
40	P.Khaleel Ahmed	19y2m11d	Civil, Criminal, Matrimonial, Labour, Service	TS/815/2006 Dt.03-08-2006	
41	Naga Srinivas Rao	19y8m4d	Civil, Criminal, Constitutional (Writs) & Service Matters	TS/150/2006 Dt.10-02-2006	
42	B.L.Kanakavalli	19y2m17d	All cases	TS/738/2006 Dt.27-07-2006	
43	Syed Hammad Pasha	19y2m4d	Criminal & Labour Laws	TS/1910-A/2006 Dt.10-08-2006	
44	MD.Shafiuddin Yakub Ali	19y0m16d	Criminal/Civil/ Matrimonial and ADR	Dt.28-09-2006	
45	G.Yellam Goud	18y9m16d	Civil, Criminal, Matrimonial, Writs, Constitutional Law,	TS/2641/2006 Dt.28-12-2006	
46	Mahammad Sayeed Shaik	18y2m18d	Civil, Criminal, Constitutional Law (Writs), Service law, Matrimonial	TS/1116/2007 Dt.26-07-2007	
47	D.Srinivasu Rao	18y0m17d	Civil-Revision & Miscellaneous,Criminal,W P's, CRP, CMA, Appeals, Service Matters-College & School education	AP/1632/2007 Dt.27-09-2007	
48	Devarakonda Venkata Srikanth	18y0m10d	Civil, Criminal, Constitutional Law (Writs), Service Laws & Matrimonial	TS/1898/2007 Dt.04-10-2007	
49	Adil Ali Meer	18y0m10d	Criminal,Civil	TS/1847/2007 Dt.4-10-2007	
50	Pendem Ramya Krishna	17y1m16d	Civil, Criminal, Writs & Matrimonial	TS/1540/2008 Dt.28-08-2008	

51	S.Govinda Rao	16y2m21d	Civil, Criminal, Matrimonial & (AFT) Service Law	TS/1037/2009 Dt.23-07-2009	
52	Sanjay Cherukuri	16y2m13d	Constitutional Law (Writs), Criminal, Civil, Labour Laws and Matrimonial	TS/886/2019 Dt.01-08-2019	
53	Josyula Satya Ramesh	16y2m13d	Civil & Criminal	TS/1241/2009 Dt.31-07-2009	
54	Gattoji Sharadha	15y9m27d	Civil, Criminal & Family Cases	TS/2837/2009 Dt.17-12-2009	
55	P.D.Vineela	15y1m24d	Criminal, Writs, Service Law, Matrimonial	TS/2012/2010 Dt.20-08-2010	
56	Domala Sarath Babu	14y11m16d	Criminal, Constitutional (Writs), Civil, Environmental etc.,	AP/3442/2010 Dt.28-10-2010	
57	Ramesh Kumar Akkinepally	14y3m21d	Civil	TS/459/2011 Dt.23-06-2011	
58	Harinder Singh Sardar	14y3m14d	Civil, Criminal, Constitutional (Writs)	AP/492/2011 Dt.30-06-2011	
59	T.V.S.Lakshmi	14y3m0d	Criminal, Constitutional Law (Writs), Matrimonial Cases	AP/574/2011 Dt.14-07-2011	
60	Mudumba Laxmi	14y1m11d	Civil, Criminal, Matrimonial, etc.,	TS/1535/2011 Dt.03-09-2011	
61	A.Murali Krishna	14y1m11d	Civil, Criminal, Revenue, Labour Law, Consitutional Law (Writs), Matrimonial	TS/1612/2011 Dt.03-09-2011	
62	J.Nagarajan	14y1m11d	Civil, Cyber Crime, Corporate Law, Commercial, Indirect Taxation, Service Matters	TS/1434/2011 Dt.03-09-2011	
63	B.Aravind Reddy	13y7m21d	Civil, Criminal, Writs, Service, Matrimonial Matters etc.,	AP/417/2012 Dt.22-03-2012	
64	CH.Jagannatha Chary	13y7m7d	All cases	TS/143/2012 Dt.07-03-2012	
65	M.Kamalakar	13y7m7d	Civil, Criminal, Writs, Matrimonial	AP/87/2012 Dt.07-03-2012	

66	Ramani Pearti	13y6m22d	Criminal, Civil and all type of cases.	AP/376/2012 Dt.22-03-2012	
67	Guru Prasad Ravichettu	13y0m17d	Writs, Civil, Labour laws, Service Law etc.	TS/1770/2012 Dt.27-09-2012	
68	Dhananjaya Naidu Kolla	13y1m13d	Civil, Constitutional Law	TS/1611-A/2012 Dt.01-09-2012	
69	Noor Mohammed Khundmiri	13y0m10d	Civil, Criminal, Matrimonial, Writs and Company Law	AP1895/2012 Dt.04-10-2012	
70	Boda Ramdas	13y0m10d	Civil, Criminal cases, Writ Petitions, family Matters	TS/1995/2012 Dt.04-10-2012	
71	M.Janakiram	13y0m10d	Civil, Criminal	TS/1888/2012 Dt.04-10-2012	
72	Mohammed Mazharuddin	13y0m2d	Civil & Criminal	TS/2364/2012 Dt.12-10-2012	
73	Goutham Kumar Mekala	12y11m26d	All Cases	TS/2858/2012 Dt.18-10-2012	
74	Kaladhar Inkollu	12y11m26d	Criminal, Constitutional (Writs), Matrimonial, Consumer Commission etc.,	AP/2406/2012 Dt.18-10-2012	
75	Khaja Althaf Ghor	12y11m8d	Civil, Criminal, Service, Matrimonial & Constitutional Law (Writs)	TS/3017/2012 Dt.06-11-2012	
76	Mikkilineni Jyothi Sri	12y0m4d	Civil, Criminal, Constitutional , Service Law, Matrimonial, IPR, Company Litigation	TS/1410-A/2013 Dt.10-10-2013	
77	Anupama Maganti	12y0m4d	Civil, Criminal, Service Law, Matrimonial, Constitutional, Company Litigation & IPR	TS/1474-A/2013 Dt.10-10-2013	
78	Patwari Sunil	12y0m4d	Civil, Criminal, Constitutional Law (Writs), Service law, Matrimonial	TS/1453/2013 Dt.10-10-2013	

79	Palla Kiran Kumar	11y11m20d	Civil, Criminal, Service, Matrimonial Cases	TS/1632/2013 Dt.24-10-2013	
80	Nishaat Raza	11y11m13d	Family/Matrimonial Cases, Criminal Cases, Civil Cases	TS/2177/2013 Dt.31-10-2013	
81	Mir Sameer Hussain	11y2m20d	All Types of cases	TS/749/2014 Dt.24-07-2014	
82	IJA Indira	11y2m0d	Writs, MVOP, Criminal, Civil, Service Law and Matrimonial cases	TS/1117/2014 Dt.14-08-2014	
83	A.Sharat Chandra	11y1m16d	Writs, Criminal, Civil	TS/1383/2014 Dt.28-08-2014	
84	U.Srinivasulu	11y0m26d	Civil, Criminal, Constitutional, Matrimonial	TS/2010/2014 Dt.18-09-2014	
85	P.V.S.Sastry	11y0m26d	Civil & Matrimonial	TS/1944/2014 Dt.18-09-2014	
86	G.Sangeetha	11y0m20d	Civil, Criminal, Constitutional Law (Writs), Service Matters, Matrimonial, Dishonour of Cheques (NI Act Cases) etc.	TS/20279/2014 Dt.24-09-2014	
87	Mohammed Raoof Ali Khan	10y2m8d	Civil, Criminal, Matrimonial	AP/1012/2015 Dt.06-08-2015	
88	Suthakani Dhanamma	10y2m8d	All cases	TS/988/2015 Dt.06-08-2015	
89	Mohd Nisar Ahmed	10y2m8d	Civil, Criminal, Constitutional Law (Writs), Matrimonial	AP/1149/2015 Dt.06-08-2015	
90	Sravan Kumar K	10y2m8d	Civil, Criminal, Constitutional Law(Writs), Matrimonial	TS/1083/2015 Dt.06-08-2015	
91	Abhinav Kabeer Konda	10y2m8d	Civil, Criminal, Writs, Matrimonial, IPR & Cyber Laws,	TS/1037/2015 Dt.06-08-2015	

92	Mohd Shujath Hussain	10y2m8d	Criminal, Family, Civil, Writs, Service Matters, CAT APAT, Human Rights, SC/ST Commission, Lokayukta, Consumer Forum, NI Act, DRT.	TS/1212/2015 Dt.06-08-2015	
93	T.Chandra Shekar	10y2m1d	Civil, Criminal, Writs and Criminal appeals	TS/1277/2015 Dt.13-08-2015	
94	Madhuri Pujekar	10y1m24d	All	TS/1458/2015 Dt.20-08-2015	
95	K.Sudhakar Reddy	10y1m24d	Civil, Criminal, Tax (Income Tax GST)	TS/1523/2015 Dt.20-08-2015	
96	Vishala Ande	10y1m17d	All cases	TS/1800/2015 Dt.27-08-2015	
97	P.Suraj Yadav	10y0m6d	Civil, Criminal, Writs	TS/2390/2015 Dt.08-10-2015	
98	Manne Nanda Kishore Rao	10y0m6d	Civil, Criminal, Constitutional Law (Writs), Service laws, Matrimonial	TS/2424/2015 Dt.08-10-2015	
99	Naresh Kaleru	9y11m9d	Civil, Criminal, Constitutional Law (Writs), Labour Law, Service Law, Matrimonial	TS/2804/2015 Dt.05-11-2015	
100	Pushpalatha Anumulapuri	9y10m18d	Civil, Criminal, Matrimonial	TS/3016/2015 Dt.26-11-2015	
101	B.Komuraiah	9y10m11d	Civil, Constitutional Law (Writs), Service Law,	TS/3078/2015, Dt.03-12-2015	
102	Ganapathi Kolli	9y8m0d	Criminal, Writs, Crl.P., Matrimonial	TS/93/2016 Dt.14-02-2016	
103	Sheetal Srikanth	9y4m11d	Constitutional Law, WP(s), ITTAs, Civil, Tax, Service, Environmental Law, Commercial Laws, Intellectual Property	TS/440-A/2016 Dt.03-06-2016	

104	K.S.S Ayyubi	9y1m13d	Criminal, Civil, Matrimonial	TS/986/2016 Dt.01-09-2016	
105	Kadari Suresh	9y1m6d	Civil, Criminal, Writ, Matrimonial	TS/1321/2016 Dt.08-09-2016	
106	N.Anand Kumar	9y0m22d	Civil, Criminal, Matrimonial, Maintenance & Negotiable Instruments Act (Sec.138)	TS/1578/2016 Dt.22-09-2016	
107	Anjali Devi Muthe	9y0m21d	Civil, Criminal, Matrimonial	TS/1786/2016 Dt.23-09-2016	
108	Mr. Lalith Jogi	8y8m25d	Civil, Environmental, Criminal, Matrimonial & Majourty Constitutional (Writs)	TS/182/2017 Dt.19-01-2017	
109	Mohd.Barkat Ali	8y8m5d	Civil, Criminal, Constitutional Law (Writs) and Matrimonial Matters	TS/308/2017 Dt.09-02-2017	
110	Kaushik Soni	8y0m2d	Civil, Criminal, Writs	TS/1327/2017 Dt.12-10-2017	
111	Rohit Madap	7y11m24d	Civil, Criminal and Writs	AP/1818/2017 Dt.20-10-2017	
112	M.Kranti Kumar	7y11m17d	Civil & Criminal	TS/2199/2017 Dt.27-10-2017	
113	Mallikarjun Goud V	7y11m17d	Civil, Criminal, Writs	TS/2133/2017 Dt.27-10-2017	
114	Vishal Gandhi	7y11m5d	Criminal Cases	TS/2549/2017 Dt.09-11-2017	
115	Ushasri Gavaraju	7y10m15d	Civil, Constitutional Law, Service Law, Matrimonial cases	TS/2682-A/2017 Dt.29-11-2017	
116	Amarnath	7y10m1d	Criminal	TS/2749/2017 Dt.13-12-2017	
117	B.Nava Pravalika Goud	7y9m16d	Writs, Criminal, Tax (Indirect Tax) NDPS, 138 cases	TS/3354/2017 Dt.28-12-2017	
118	N.Naveen Raj	7y8m6d	Criminal, Service Law, Ravenue, Materimonial	TS/170/2018 Dt.08-02-2018	

119	S.A Rahman	7y0m10d	Criminal, Matrimonial	TS/870/2018 Dt.04-10-2018	
120	Meghanathan Sirish	7y0m9d	Civil, Criminal, Labour Laws, Service Law, Matrimonial	TS/1039/2018 Dt.05-10-2018	
121	D.S.Divakar	7y0m3d	Civil, Criminal Constitutional Law, Environmental Law, Labour Law, Service Law, Matrimonial	TS/1303/2018 Dt.11-10-2018	
122	Mohd Naveed Ghiyasuddin	7y0m4d	Civil, Criminal, Matrimonial & Corporate	TS/1132/2018 Dt.10-10-2018	
123	Nikil Vaka	7y0m4d	Civil, Criminal, Writs	TS/1234/2018 Dt.10-10-2018	
124	Mamidi Mounika	7y0m3d	Civil, Criminal, Constitutional, Writs, Environmental Law.	TS/1362/2018 Dt.11-10-2018	
125	Nallagatla Laxmi Narayana	6y11m18d	Criminal, Civil, Constitutional Law (Writs), Service Law, Matrimonial Cases	TS/1500/2018 Dt.26-10-2018	
126	Tarun Kumar Agarwal	6y11m18d	Civil, Criminal, Constitutional Law (Writs), Services Law and Matrimonial	TS/1601/2018 Dt.26-10-2018	
127	Kavali Bheemaiah	6y11m18d	Civil, Criminal, Constitutional Law Service Law, Matrimonial	TS/1436/2018 Dt.26-10-2018	
128	Mohd Moiz Khan	6y11m13d	Civil, Criminal,Matrimonial	TS/1720/2018 Dt.01-11-2018	
129	A.Phani Purna Shashank	6y11m12d	Civil, Writs,Service, Labour Laws etc.,	TS/1870/2018 Dt.02-11-2018	
130	Suresh Boini	6y11m6d	Criminal, Civil, Matrimonial, Writs, Service Law, NCLT, DRT, Labour Laws,	TS/2107/2018 Dt.08-11-2018	
131	Amena Firdouse	6y11m5d	Criminal, Writs, Matrimonial	TS/2370/2018 Dt.09-11-2018	
132	Arjun.B	6y11m5d	Criminal	TS/2321/2018 Dt.09-11-2018	

133	Syed Waheed Ali	6y11m5d	Civil, Criminal, Writs, Service Matters, Constitutional Law, Matrimonial Laws, Environmental Law & allied branches	TS/2431/2018 Dt.09-11-2018	
134	C.R.Shamala	6y11m0d	Criminal & Matrimonial	TS/2446/2018 Dt.14-11-2018	
135	Md. Rahamuddin	6y10m3d	Civil & Criminal	TS/3102/2018 Dt.11-12-2018	
136	R.Deepa	6y10m3d	Civil, Criminal, Service Law, Matrimonial, Writ, MACMA	TS/2983/2018 Dt.11-12-2018	
137	Mohd. Wajeed	6y10m2d	Criminal, Civil, Matrimonial	TS/3547/2018 Dt.12-12-2018	
138	Ragam Vishal	6y10m2d	Civil, Criminal, Constitutional & Matrimonial Laws,	TS/3837/2018 Dt.12-12-2018	
139	Syed Musab Rahim Hashmi	6y8m0d	Constitutional Law Writ Petitions, Quashes Crp	TS/62/2019 Dt.14-02-2019	
140	K.Gokarappa	6y8m0d	Civil, Criminal, Writ, Matrimonial	TS/115/2019 Dt.14-02-2019	
141	G.Sumanth Kumar	6y8m0d	Civil, Criminal, Constitutional, Matrimonial, Service Law, Contempt Cases, Appeals, Revision Petition	TS/39/2019 Dt.14-02-2019	
142	K.Pothu Raju	6y8m0d	Civil, Criminal, Constitutional (Writs), Matrimonial	TS/23/2019 Dt.14-02-2019	
143	Syed Yameen Hussain	6y8m0d	Criminal, Civil, Family & Arbitration, Constitutional Law, Labour, Environmental , Writs	TS/85/2019 Dt.14-02-2019	
144	Shravani Chennaboina	6y7m7d	Criminal, Constitutional Law and Service Laws,	TS/209/2019 Dt.07-03-2019	
145	N.Sarasa Devi	6y6m16d	Civil, Criminal, Labour Laws, Family	TS/235/2019 Dt.28-03-2019	
146	M.Dev Das	6y6m16d	Civil, Service, Matrimonial, Writs, Environmental Law, IPR	TS/242/2019 Dt.28-03-2019	

147	Naga Deepika.P	6y5m13d	Criminal, Civil, Matrimonial, etc.	TS/408/2019 Dt.01-05-2019	
148	Lakshman Kondle	6y5m13d	Civil, Criminal, Writs	TS/414/2019 Dt.01-05-2019	
149	Ekant Hiranandani	6y3m3d	Writs, Civil, Commercial & Dept recovery matters	TS/674/2019 Dt.11-07-2019	
150	Kunwar Anshul Singh	6y2m13d	Civil, Criminal, Constitutional, Matrimonial	TS/1074/2019 Dt.01-08-2019	
151	Rama Swetha Ogirala	6y2m13d	Civil, Criminal, Writs, Family/Matrimonial	TS/904/2019 Dt.01-08-2019	
152	Aravind Kumar Gadi	6y2m13d	Civil, Criminal, Constitutional Law (Writs), Matrimonial	TS/923/2019 Dt.01-08-2019	
153	Syed Shakeer Pasha	6y2m13d	Criminal, Constitutional Law (Writs), Service Law, Taxation	TS/809/2019 Dt.01-08-2019	
154	B.Ankitha	6y1m21d	Criminal	TS/1490/2019 Dt.23-08-2019	
155	N.Sheshidhar	6y1m21d	Writs, Civil, Criminal, Matrimonial, Motor Vehicle Service cases,	TS/1506/2019 Dt.23-08-2019	
156	P.Saritha	6y1m21d	Civil,Criminal,Constitutional Law(Writs), Service law, Matrimonial	TS/1376/2019 Dt.23-08-2019	
157	Narsimulu Marpally	6y1m16d	Matrimonial, Civil, Criminal, Labour Laws & if any other branch etc.,	TS/1544/2019 Dt.28-08-2019	
158	Amgoth Sambaiah Nayak	5y10m29d	Criminal/Drug Cases	TS/2112/2019 Dt.15-11-2019	
159	Navin Kumar Gullapelly	5y10m29d	Constitutional Law (Writs), Matrimonial, Criminal, Civil	TS/2125/2019 Dt.15-11-2019	
160	K.Hari Krishna	5y10m22d	Civil, Criminal, GST, Income Tax, Customs, Matrimonial, Arbitration	TS/1468/2019 Dt.22-11-2019	
161	G. Rajesh	5y9m25d	All cases	TS/2391/2019 Dt.19-12-2019	

162	A.Raghu Varaprasad Reddy	5y8m21d	Civil, Constitutional Law, Environmental Law, Labour Law, Service Law, Matrimonial	TS/79/2020 Dt.23-01-2020	
163	Kunta Rajesh	5y2m1d	Civil, Criminal, Writs, Matrimonial	TS/360/2020 Dt.13-08-2020	
164	Pativada Deepthi	5y0m3d	Civil, Labour, Service, Writ, Family Law	TS/494-C/2020 Dt.11-10-2020	
165	Srinivas Nanjala	5y0m1d	Civil, Criminal, Constitutional Laws,	TS/548/2020 Dt.13-10-2020	
166	Abhishek Naik	5y0m0d	Civil, Criminal, Writs (Service & Non Services), Constitutional Law, Labour Law, (Writs), Environmental Law, Matrimonial	TS/640/2020 Dt.14-10-2020	
167	Patnamshetty Sai Sharan	5y0m0d	Civil, Criminal, Constitutional Law, Family Laws, Service Law	TS/643/2020 Dt.14-10-2020	
168	G.Prem Kumar	4y10m7d	Civil, Criminal & Writs	TS/979/2020 Dt.07-12-2020	
169	Motamarry Sree Vidhya	4y10m7d	Civil, Criminal, Constitutional, Writ, Environmental, Labour, Service, Matrimonial and Legal Researcher also	TS/976/2020 Dt.07-12-2020	
170	Khoob Chand Bojwani	4y10m5d	Civil, Criminal, Matrimonial and Writ	TS/1122/2020 Dt.09-12-2020	
171	Hassan Hussain Junaidi	4y10m5d	Civil, Criminal, Constitutional Law (Writs), Revenue Matters, GHMC Matters, Service Law, Amicus Curiae Matters, Matrimonial family laws	TS/1149/2020 Dt.09-12-2020	

172	Maddela Ravinder	4y10m3d	Criminal,Writs, Labour Laws, Service law,	TS/1300/2020 Dt.11-12-2020	
173	V.Sajai Kumar	4y10m3d	Civil, Criminal (Writs) Matrimonial	TS/1214/2020 Dt.11-12-2020	
174	Bandari Divya	4y10m3d	Criminal Laws, Writs, Service Laws, Labour Laws, Matrimonial Laws & Civil Laws	TS/1359/2020 Dt.11-12-2020	
175	Priyanka.D	4y10m3d	Civil, Criminal, Writs, Environmental Laws, Service Laws, IPR Laws, etc.	TS/1232/2020 Dt.11-12-2020	
176	D.Suguna	4y10m2d	Civil, Criminal, Constitutional, Writs	TS/1265/2020 Dt.12-12-2020	
177	U. Nirmala	4y10m0d	Civil, Criminal (Writs), Matrimonial, or any other	TS/1484/2020 Dt.14-12-2020	
178	S.M.Durga Bhavani	4y10m0d	Civil, Criminal, Constitutional Law, Environmental Law	TS/1565/2020 Dt.14-12-2020	
179	Buyyankar Krishna Karthik	4y10m0d	Civil, Criminal, Writs, Labour Laws, Service Law,	TS/1574/2020 Dt.14-12-2020	
180	A.Nagarani	4y10m0d	Civil, Criminal, Matrimonial, Writs	TS/1474/2020 Dt.14-12-2020	
181	Kongara Raj Kumar	4y9m28d	Writs, Civil, Criminal, Service Laws,	TS/1774/2020 Dt.16-12-2020	
182	Syed Azeemuddin	4y9m28d	Civil,Criminal,Writ, Senior Counsel	TS/1641/2020 Dt.16-12-2020	
183	Jella Naresh Kumar	4y9m28d	Criminal, Writs, Labour Laws, Matrimonial Laws & Civil Laws	TS/1970/2020 Dt.16-12-2020	
184	Henna	4y9m28d	Civil, Criminal, Service & Matrimonial (Family)	TS/1745/2020 Dt.16-12-2020	
185	Pulluri Murali Krishnu	4y9m26d	Civil, Criminal, Writs and Matrimonial	TS/1896/2020 18-12-2020	
186	Kavadi Naresh	4y9m26d	Civil, Criminal, Constitutional Law (Writs), Marimonial, Motor Vehicle Act	TS/1984/2020 Dt.18-12-2020	

187	Mohd Iftequar	4y8m23d	All Types of cases	TS/56/2021 Dt.21-01-2021	
188	Atmakur Yaswanth	4y8m22d	Criminal, Civil, Services, Matrimonial, Writs	TS/228/2021 Dt.22-01-2021	
189	Prattipati Ananta Lakshmi	4y8m22d	All Types of cases	TS/228/2021 Dt.22-01-2021	
190	Dakarapu Suryanarayana	4y7m27d	Civil, Criminal, Constitutional Law (Writs), Labour Laws, Service Matters, Family Matters, Consumer Forums, Tribunals etc., DRT, HRC, Lokayukta etc.,	TS/399/2021 Dt.17-02-2021	
191	Mohd Irshad Hussain	4y7m27d	Writ, Appeals & Service Matters and all other	TS/526/2021 Dt.17-02-2021	
192	Puppala Maheedhar	4y7m27d	Criminal, Constitutional, Environmental, Civil	TS/590/2021 Dt.17-02-2021	
193	Pavan Kumar V.Yadavalli	4y7m26d	Civil, Criminal, Matrimonial, Service	TS/793/2021 Dt.18-02-2021	
194	M.P.B.Subrahmanyam	4y7m26d	Civil, Criminal and Writs	TS/719/2021 Dt.18-02-2021	
195	Ravuri Sai Sumanth	4y7m26d	Criminal & Service Law	TS/853/2021 Dt.18-02-2021	
196	C.P.Suchitra	4y6m14d	Civil, Constitutional Law (Writs), Matrimonial	TS/1584/2020 Dt.30-03-2021	
197	Karri Gayatri	4y2m1d	Civil, Criminal, Constitutional Law (Writs), Property/Revenue laws (Writs, Appeal)	TS/1568/2021 Dt.13-08-2021	
198	Yash Jain	4y2m1d	Writ, Civil, Commercial Tax, Revenue, Electricity	TS/1555/2021 Dt.13-08-2021	
199	Sardar Karanveer Singh	4y1m12d	Criminal, Civil, Constitutional Law (Writs), Environmental Law, Matrimonial Law	TS/1680/2021 Dt.02-09-2021	

200	Laharika Kale	4y1m5d	Civil, Writs, Service, Revenue, Criminal, Revenue, Municipality	TS/1755/2021 Dt.09-09-2021	
201	CH.Thandava Krishna	4y1m5d	Civil, Criminal, Matrimonial cases	TS/1686/2021 Dt.09-09-2021	
202	Shaikh Mohammed Rizwan Akhtar	4y1m5d	Criminal, Constitutional Law (Writs)	TS/1763/2021 Dt.09-09-2021	
203	Gadde Athmaram	4y1m5d	Civil, Criminal, Constitutional (Writs) Matrimonial	TS/1765/2021 Dt.09-09-2021	
204	Muddam Vishal Reddy	4y0m13d	Writs, Service Matters, Civil, Criminal, Matrimonial	TS/1838/2021 Dt.01-10-2021	
205	Purnachandra Reddy.J	4y0m13d	Civil, Criminal and Writs	TS/1784/2021 Dt.01-10-2021	
206	Pallerla Saketh Chandra	4y0m13d	Civil, Criminal, Constitutional Law (writs), Matrimonial	TS/1959/2021 Dt.01-10-2021	
207	Venkatesh Gurrupu	4y0m13d	Civil, Criminal, Constitutional Law(Writs), Matrimonial	TS/1829/2021 Dt.01-10-2021	
208	Peri Srimaithili	4y0m13d	Criminal, Constitutional Law (Writs), Civil	TS/1952/2021 Dt.01-10-2021	
209	Gunturu Sushanth Kumar	4y0m13d	Criminal, Civil, Writs, Service Laws, Family Law Cases.	TS/1888/2021 Dt.01-10-2021	
210	Gunturu Sushanth Kumar	4y0m13d	Criminal, Civil, Writs, Service Laws, Family Law Cases.	TS/1888/2021 Dt.01-10-2021	
211	Chandra Sheela.N.	3y11m23d	All cases	TS/1996/2021 Dt.21-10-2021	
212	Salimoddin	3y11m23d	Civil, Criminal, Writs, Matrimonial	TS/1983/2021 Dt.21-10-2021	
213	Mohd Abdul Muheeb	3y11m23d	Criminal, Constitutional, Writs	TS/2096/2021 Dt.21-10-2021	
214	Ajay Prasad Gupta	3y11m23d	Civil, Constitutional Law (Writs), Criminal	TS/2082/2021 Dt.21-10-2021	

215	Rahul Shivram Mane	3y11m2d	Civil, Criminal, Writs, Matrimonial	TS/2448/2021 Dt.12-11-2021	
216	Marka Anjani Devi	3y11m2d	Civil & Matrimonial	TS/2412/2021 Dt.12-11-2021	
217	Shaheda Begum	3y11m2d	Criminal, Matrimonial	TS/2307/2021 Dt.12-11-2021	
218	N.Sailesh Naik	3y11m2d	Civil, Criminal, Constitutional Law (Writs), Service, Matrimonial, Consumer, Cyber Crimes, Environmental Law	TS/2419/2021 Dt.12-11-2021	
219	Mathangi Dileep	3y10m25d	Civil, Criminal, Writs, Service, Matrimonial	TS/2788/2021 Dt.19-11-2021	
220	Bandugula Alekhya	3y10m25d	Criminal & Civil	TS/2817/2021 Dt.19-11-2021	
221	Velpula Sandhya Rani	3y10m4d	Civil, Labour, Service, Writs, Family Law	TS/3058/2021 Dt.10-12-2021	
222	Palai Subhashree Priyadarshani	3y10m4d	(Civil) All Matters	TS/3109/2021 Dt.10-12-2021	
223	Kambam Dinesh Reddy	3y10m4d	Civil, Criminal & Taxation	TS/3032/2021 Dt.10-12-2021	
224	B.Nageshwar Rao	3y10m4d	Criminal Constitutional Law(Writs) and Matrimonial	TS/3005/2021 Dt.10-12-2021	
225	B.Srinivas Goud	3y7m27d	Civil, Criminal, Writs, Service Law	TS/181/2022 Dt.17-02-2022	
226	Kancherla Harshitha	3y7m27d	Civil, Criminal, Matrimonial, Forest Consumer, DVC & NI cases	TS/337/2022 Dt.17-02-2022	
227	Nikitha .K	3y7m4d	Criminal, Constitutional, Environmental, Matrimonial	TS/594/2022 Dt.10-03-2022	
228	Maggi Mrunalini	3y2m23d	Civil, Criminal, Constitutional Law & Service Law	TS/1263/2022 Dt.21-07-2022	
229	P.Naveen Babu	3y1m13d	Civil, Criminal, Matrimonial	TS/1347/2022 Dt.01-09-2022	

230	Kasha Vijayendar	3y1m13d	Civil, Criminal, Writs & Matrimonial cases	TS/1311/2022 Dt.01-09-2022	
231	P.G.Venkat Swamy	3y1m13d	Criminal	TS/1293/2022 Dt.01-09-2022	
232	U Vijayanand	3y1m13d	Civil & Materimonial Cases	TS/1304/2022 Dt.01-09-2022	
233	Shakeera Begum	3y0m28d	Civil, Criminal, Labour Laws, Family Cases	TS/1420/2022 Dt.16-09-2022	
234	M.Vishal Kumar	3y0m28d	Criminal, Civil, Constitutional Law (Writ), Environmental Law	TS/1441/2022 Dt.16-09-2022	
235	Akula Haritha	3y0m15d	Civil, Bank Matters	TS/1738/2022 Dt.29-09-2022	
236	N.Meher Preetham	3y0m15d	Civil	TS/1867/2022 Dt.29-09-2022	
237	Arunakumari.M	3y0m14d	All cases	TS/2050/2022 Dt.30-09-2022	
238	Pooja Shukla	3y0m14d	Civil, Criminal, Constitutional Law (Writs) & Materimonial matters	TS/2059/2022 Dt.30-09-2022	
239	Laxmareddy	42 years	Civil and Criminal	TS/163/1982	